

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW BOMBAY BENCH, NEW BOMBAY.

Tr. Application No.351/87.

Shri Ganesh M.Raikwar.

... Applicant.

V/s.

Union of India & Ors.

... Respondents.

Coram: Hon'ble Member(J), Shri A.P.Bhattacharya, Hon'ble Member(A), Shri M.Y.Priolkar.

Appearances:-

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None present for the applicant.
Mr.J.I.Hirwani, Asstt. Director appears for the respondents.

Oral Judgment:-

Per Shri A.P.Bhattacharya, Member(J) ↑ Dt. 17.7.1990.

When this case is called none appears for the applicant. Mr.J.I.Hirwani, Asstt. Director appears for the respondents. We find it from the record that was on 27.6.1990 a letter received from the applicant by post by which he expressed his intention to withdraw the present application which has come to this Tribunal by way of transfer from the High Court at Bombay. Although no ground has been assigned for such withdrawal, we do not find any reason to disfallow the applicant's such prayer. So considering the matter we allow the applicant's prayer and permit him to withdraw this application. So the application be treated as disposed of on being withdrawn by the applicant.

(M.Y.PRIOLKAR) MEMBER(A)

(A.P.BHATTACHARYA) MEMBER(J).

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